

LD-VC-CW-227-228 -2020**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-227 -2020****Kashinath Jairam Shetye****.... Petitioner****V e r s u s****State of Goa,
thr. The Chief
Secretary and 17 others.****..... Respondents****LD-VC-CW-228 -2020****Kashinath Jairam Shetye****.... Petitioner****V e r s u s****Goa Coastal Zone Management
Authority and 9 others.****..... Respondents**

None for the Petitioner.

Mr. Deep Shirodkar, Addl. Government Advocate for Respondent no.1.

Adv. V. Braganza for Respondent no.17.

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 29th October, 2020.****ORDER:**

The petitioner, who prosecutes the case pro se is said to have been in some difficulty today.

2. Post the matter on 25/11/2020.

DAMA SESHADRI NAIDU, J.**AP/-**